4553 Papers laid

डा॰ कर्ण सिंह : 11 यूनियन्स इस समय स्वाकृत है एयर फारपोरेशन मे। जिम यूनियन ने इस ममय स्ट्राइफ को है वह एक रिकगनाइज्ड, स्वाकृत, यूनियन नहीं है। इमन उनका जो प्रश्न है वह तो केवल इस मीटिंग के संवय मे था। और भो बहुत सी बातें उन्होंने ग्रलग ग्रलग समय पर उठाई है, उनके ऊपर ग्रलग विचार किया जा सकता है लेकिन वह इस स्ट्राइक से संबंधित नहीं हो सकती।

THE DEPUTY CHAIRMAN: Following an earlier convention, I have called one from every party. There are five Members from the Congress Party. I have called one. Therefore, I pass on t_0 the next item.

PAPERS LAID ON THE TABLE

- I. ANNUAL REPORT AND ACCOUNTS (1965-66) OF THE HINDUSTAN CABLES LIMITED BURDWAN AND RELATED PAPERS.
- II. THE CENTRAL BOILERS BOARD (NOMINATION OF MEMBERS) RULES, 1967.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT AND COMPANY AF-FAIRS (SHRI BHANU PRAKASH SINGH): Madam Deputy Chairman, I beg to lay on the Table—

- (a) A copy each of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:
 - (i) Annual Report and Accounts of the Hindustan Cables Limited, Burdwan, for the year 1965-66, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-1444/67 for (i) and (ii).]

- (b) A copy of the Ministry of Industrial Development and Company Affairs (Department of Industrial Development) Notification G.S.R. No. 1094, dated the 7th July, 1967, publishing the Central Boilers Board (Nomination of Members) Rules, 1967, under sub-section (2) of section 28-A of the Indian Boilers Act, 1923.
- [Placed in Library. See No. LT-1443/67.]

SHRI BHUPESH GUPTA (West Bengal): He does not belong to the Cabinet.

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PRO-MISES AND UNDERTAKINGS GIVEN DUR-ING VARIOUS SESSIONS.

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COM-MUNICATIONS (SHRI I. K. GUJRAL): Madam Deputy Chairman, I peg to lay on the Table the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the session shown against each:—

- (i) Statement No. XII—Fiftysecond Session, 1965.
- (ii) Statement No. VII-Fiftyseventh Session, 1966
- (iii) Statement No. VI—Fiftyeighth Session, 1966.